

**SENIOR CIVIL JUDGE AND JMFC, SHORAPUR****Tayyaba Sultana****SR. CIVIL JUDGE AND JMFC****Cause List Date: 04-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	C.C. 32/2019 (SUMMONS)		Kembhavi PS <b>Vs</b> Hushen	
2	C.C. 240/2019 (SUMMONS)		KEMBHAVI PS <b>Vs</b> ERANNA	G
3	C.C. 271/2019 (SUMMONS)		KEMBHAVI PS <b>Vs</b> BANDHENAVAL	
4	CrI.Misc. 176/2019 (Steps)		Shahanaz begum <b>Vs</b> CMC Kembhavi	
5	CrI.Misc. 51/2020 (NOTICE)		Devaki <b>Vs</b> The Tahasiladar Shorapur	VSB
6	CrI.Misc. 52/2020 (NOTICE)		Dadapeer <b>Vs</b> The TMC Kembhavi	SBB
7	CrI.Misc. 53/2020 (NOTICE)		Nuralhasan <b>Vs</b> TMC Kembhavi	SBB
8	CrI.Misc. 99/2020 (NOTICE)		Nabuma <b>Vs</b> The Thasilder Shorapur	GT
9	C.C. 226/2020 (APPEARANCE OF ACCUSED)		Kembhavi PS <b>Vs</b> Pinturao	APP
10	C.C. 199/2019 (FRAMING OF CHARGE OR PLEA)		KEMBHAVI <b>Vs</b> CHANDAMMA	FF
11	C.C. 340/2019 (FRAMING OF CHARGE OR PLEA)		KEMBHAVI PS <b>Vs</b> HARI	
12	CrI.Misc. 17/2019 (EVIDENCE)		Lingareddy (Minor) <b>Vs</b> Eshwar Alias Vishwanath	
13	CrI.Misc. 83/2019 (EVIDENCE)		YALLAMMA <b>Vs</b> BASAPPA @BASANNAGOUDA	C
14	CrI.Misc. 8/2020 (EVIDENCE)		Jaibunabi <b>Vs</b> The Tahasilder Shorapur	AMP

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15	C.C. 10/2018 (ACCUSED STATEMENT u/s 313 CrPC)		State by Shorapur PS <b>Vs</b> Yankappa	APP
16	Crl.Misc. 21/2020 (ORDERS)		Lakshmi @ karabasamma <b>Vs</b> Basavaraj	VSL
17	Crl.Misc. 105/2020 (ORDERS)		Sahana <b>Vs</b> The Thasilder Shorapur	SA
18	Crl.Misc. 136/2019 (Settlement)		Laxmi @Sujatha <b>Vs</b> Malappa	SBB

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1	FDP 13/2019 (Steps) IA/1/2019		Bhimavva <b>Vs</b> Malavva	SKN
2	O.S. 72/2019 (SUMMONS) IA/1/2019 IA/2/2019		Shivarudrappa <b>Vs</b> Mahadevi	VSB
3	O.S. 5/2020 (Steps) IA/1/2020 IA/2/2020 IA/3/2020		Sharanakumar <b>Vs</b> Rachappa	GRB
4	R.A. 5/2020 (Steps) IA/1/2020 IA/2/2020		Bheemaraya <b>Vs</b> Manappa	SA
5	O.S. 19/2020 (Steps)		Mahananda <b>Vs</b> Siddamma	BDA
6	O.S. 24/2020 (Steps)		N.Manikemma <b>Vs</b> P.Janaki Laxmi	BHK
7	M.V.C. 82/2020 (Steps)		Mallamma <b>Vs</b> Nagarajgouda	PBK
8	O.S. 46/2020 (SUMMONS) IA/1/2020		Heggereppa <b>Vs</b> Hanamantraya	VSB
9	O.S. 54/2020 (SUMMONS) IA/1/2020		Nagareddy <b>Vs</b> Malleshappa	M.H
10	O.S. 65/2020 (Steps)		The Manager Karnataka Bank Ltd <b>Vs</b> Ramanagouda	Prabhudev Patil
11	O.S. 66/2020 (SUMMONS)		The Karnataka Bank Ltd <b>Vs</b> Gangamma	Prabhudev Patil
12	O.S. 67/2020 (SUMMONS) IA/1/2020		Saleema <b>Vs</b> Abdul Khadar	MH
13	O.S. 68/2020 (SUMMONS)		Vishwanath <b>Vs</b> Mahamed Sadik	SA

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14	AIR.Misc. 17/2020 (NOTICE)		Kamalibai <b>Vs</b> Ramesh	
15	AIR.Misc. 18/2020 (NOTICE)		Neelamma <b>Vs</b> Sayabanna	
16	M.V.C. 126/2020 (NOTICE)		Nandamma <b>Vs</b> Deepak	MMH
17	M.V.C. 123/2020 (NOTICE)		Bassamma <b>Vs</b> Babu	
18	M.V.C. 127/2020 (NOTICE)		Basalingamma <b>Vs</b> UdayShivakumar	
19	M.V.C. 137/2020 (NOTICE)		Imamsab <b>Vs</b> Ramesh	SBB
20	M.V.C. 139/2020 (NOTICE)		Ramesh <b>Vs</b> Ambresh	SBB
21	M.V.C. 145/2020 (NOTICE)		Banneppa <b>Vs</b> The Divisional Manager NEKRTC Depot	SBB
22	M.V.C. 146/2020 (NOTICE)		Chandamma <b>Vs</b> Lalesab	
23	M.V.C. 161/2020 (NOTICE)		Honnamma <b>Vs</b> Bhmashankar	MMH
24	M.V.C. 191/2020 (NOTICE)		Ningappa <b>Vs</b> Mohd. Hussein	P C Patil
25	M.V.C. 192/2020 (NOTICE)		Nagaraj <b>Vs</b> Md. Husssein	P C Patil
26	AIR.Misc. 53/2020 (NOTICE)		Chandrakanta <b>Vs</b> Raghavendra Chavan	
27	M.V.C. 233/2020 (NOTICE)		Gangabai @ Gangamma <b>Vs</b> Pradeep	M.T.Mangihal

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28	Misc 6/2020 (NOTICE)		Hanamantha Rao <b>Vs</b> Kasturibai	VSJ
29	M.V.C. 295/2020 (NOTICE)		Kareppa <b>Vs</b> Amaramma	RBD
30	O.S. 57/2019 (HEARING)		Yellamma <b>Vs</b> Tipparaj	AK
31	O.S. 51/2020 (HEARING) IA/1/2020		Shrikant <b>Vs</b> Gurunathappagouda	BDA
32	O.S. 75/2020 (HEARING) IA/1/2020		Sangamma <b>Vs</b> Nandappa	BHK
33	O.S. 30/2016 (A.D.R.)		Allasa <b>Vs</b> Sandangouda	
34	EX 17/2019 (A.D.R.)		Khaja Usman <b>Vs</b> Lalbee	PPK
35	EX 76/2019 (A.D.R.)		Devakamma <b>Vs</b> Hayyalappa	BDA
36	O.S. 11/2019 (EVIDENCE) IA/1/2019		Annapurna <b>Vs</b> Bankatlal	Patil Prabhudev
37	O.S. 52/2019 (EVIDENCE) IA/1/2019		Shafeeq Ahmed <b>Vs</b> Basavaraj	GRK
38	Misc 5/2019 (EVIDENCE)		Babasaheb <b>Vs</b> The state of Karanataka R/by The Excutive Engineer KBJNL	VAJ
39	M.C. 44/2019 (EVIDENCE) IA/1/2019		Basavaraj <b>Vs</b> Vijayalaxmi	MBM
40	O.S. 69/2019 (EVIDENCE) IA/1/2019		Ningamma <b>Vs</b> Shavamma	MH
41	O.S. 70/2019 (EVIDENCE) IA/1/2019		Gangamma <b>Vs</b> Jetteppa	GRB

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42	O.S. 74/2019 (EVIDENCE) IA/1/2019		Devindrappa <b>Vs</b> Devindrappa	NHC
43	M.V.C. 290/2019 (EVIDENCE)		Mallikarjun <b>Vs</b> Bhimanna	RBD
44	M.C. 2/2020 (EVIDENCE)		Prabhugouda <b>Vs</b> Ningamma	BKD
45	O.S. 8/2020 (EVIDENCE) IA/1/2020 IA/2/2020		Basamma <b>Vs</b> Tirupati	VS BDA
46	O.S. 13/2020 (EVIDENCE)		Malappa <b>Vs</b> Siddamma	SBG
47	G and W.C. 1/2020 (EVIDENCE)		Ravikumar <b>Vs</b> Bhimawwa	
48	Misc 5/2020 (EVIDENCE)		Devindrappa <b>Vs</b> Devindrappa	NHC
49	O.S. 26/2020 (EVIDENCE) IA/1/2020		Prabhu <b>Vs</b> Gollalappa	S.S
50	O.S. 35/2020 (EVIDENCE) IA/1/2020 IA/2/2020		Saraswati <b>Vs</b> Ramappa	VSJ
51	O.S. 39/2020 (EVIDENCE) IA/1/2020		Naveen Kumar <b>Vs</b> Gouramma	VS Joshi
52	M.V.C. 144/2019 (ARGUMENTS)		Mallamma <b>Vs</b> Vijayakumar	RBD GHT
53	R.A. 10/2020 (ARGUMENTS) IA/1/2020		Hanmawwa <b>Vs</b> Murtuza (Since dead)	BSP
54	R.A. 13/2020 (ARGUMENTS)		Ningappa @ Ninganna <b>Vs</b> Renukamma @ Nagamma	DTB
55	M.C. 29/2020 (ARGUMENTS)		Sangeetha <b>Vs</b> Sanganna	BKD

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56	O.S. 28/2020 (ISSUES)		Shaila <b>Vs</b> The District Manager	GRB
57	M.C. 31/2020 (ORDERS) IA/1/2020		Sunil <b>Vs</b> Radha	MMH
58	Misc 2/2020 (Objection) IA/1/2020		Sangappa <b>Vs</b> Prabhugouda	RCK
59	O.S. 12/2020 (Objection) IA/1/2020		Sanganbassayya <b>Vs</b> Amarayya	MH
60	M.C. 16/2020 (Objection)		Eshwaraj @ Vishwaradhya <b>Vs</b> Shobha	SA
61	O.S. 44/2020 (Objection) IA/1/2020 IA/2/2020		Kashibai U/g her natural mother Savitri <b>Vs</b> Ningappa	S.V.R
62	O.S. 62/2020 (Objection) IA/1/2020		Siddanna <b>Vs</b> Nagappa	VSJ

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1	C.C. 142/2012 (EVIDENCE)		Shorapur P.S. <b>Vs</b> Chandrayya	
2	C.C. 330/2013 (EVIDENCE)		shorapur ps <b>Vs</b> Devu	
3	C.C. 762/2014 (EVIDENCE)		Shorapur P.S. <b>Vs</b> Hucchamma	
4	C.C. 337/2014 (EVIDENCE)		Shorapur PS <b>Vs</b> Marutarayagouda	APP BKD, Adv.
<b>( C.C./0000337/2014)</b>				
<b>: C.C./0000337/2014</b>				
5	C.C. 147/2015 (EVIDENCE)		Shorapur P.S. <b>Vs</b> Sharanabassappa	APP A1 and A2 BSP Adv,
<b>( C.C./0000147/2015)</b>				
<b>: C.C./0000147/2015</b>				
6	C.C. 564/2015 (EVIDENCE)		Shorapur P.S. <b>Vs</b> P.Ravi @ Ravindra	APP
<b>( C.C./0000564/2015)</b>				
<b>: C.C./0000564/2015</b>				
7	C.C. 486/2015 (EVIDENCE)		Shorapur P.S. <b>Vs</b> Ravi @ Gaddya	APP A1 To A3 DTB Adv,
<b>( C.C./0000486/2015)</b>				
<b>: C.C./0000486/2015</b>				
8	C.C. 376/2017 (EVIDENCE)		Shorapur PS <b>Vs</b> Shrinivasa	APP ABP, Adv.
<b>( C.C./0000376/2017)</b>				
<b>: C.C./0000376/2017</b>				
9	C.C. 636/2017 (EVIDENCE)		PSI Shorapur <b>Vs</b> Tirupati	APP BDA

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10	C.C. 637/2017 (EVIDENCE)		Shorapur P.S. <b>Vs</b> Desai	APP  A1 to A4 US Adv,
<b>( C.C./0000637/2017)</b>				
<b>: C.C./0000637/2017</b>				
11	C.C. 826/2017 (EVIDENCE)		Shorapur PS <b>Vs</b> Ramanagouda	
12	C.C. 240/2017 (EVIDENCE)		Shorapur P.S. <b>Vs</b> Nabisab	APP  AH Adv,
<b>( C.C./0000240/2017)</b>				
<b>: C.C./0000240/2017</b>				
13	C.C. 115/2019 (EVIDENCE)		Ex. Shorapur PS <b>Vs</b> Mahantesh Bandagar	APP
14	C.C. 209/2019 (EVIDENCE)		Shorapur PS <b>Vs</b> Sharanappa	APP
15	CrI.Misc. 209/2019 (EVIDENCE)		Sammeer <b>Vs</b> Mehaboob	VS
16	C.C. 298/2019 (EVIDENCE)		Shorapur PS <b>Vs</b> Ramachandra	APP
17	C.C. 634/2020 (ORDERS)		Shorapur police station <b>Vs</b> Chandrashekar	APP
18	C.C. 171/2017 (APPEARANCE OF ACCUSED)		Shorapu PS <b>Vs</b> Devindrappa	APP  ABP, Adv.
<b>( C.C./0000171/2017)</b>				
<b>: C.C./0000171/2017</b>				
19	C.C. 175/2020 (APPEARANCE OF ACCUSED)		Shorapur police station <b>Vs</b> Bhimanna	APP
20	C.C. 232/2012 (EVIDENCE)		Shorapur PS <b>Vs</b> Sharadabai	
21	C.C. 283/2013 (EVIDENCE)		Shorapur P.S. <b>Vs</b> Malappa	

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22	C.C. 886/2014 (EVIDENCE)		Sri Ram Finance <b>Vs</b> Hajimabegum Savanur	RK BKD
<b>( C.C./0000886/2014)</b> <b>: C.C./0000886/2014</b>				
23	C.C. 170/2015 (EVIDENCE)		Shorapur PS <b>Vs</b> Prabhu	APP
<b>( C.C./0000170/2015)</b> <b>: C.C./0000170/2015</b>				
24	C.C. 690/2017 (EVIDENCE)		Shorapur P.S. <b>Vs</b> Hasanmiya	APP A1 and A2 MH Adv,
<b>( C.C./0000690/2017)</b> <b>: C.C./0000690/2017</b>				
25	C.C. 120/2018 (EVIDENCE)		Shorapur P.S. <b>Vs</b> Anjaneya @ Manju	APP A1 and A2 BHK Adv,
<b>( C.C./0000120/2018)</b> <b>: C.C./0000120/2018</b>				
26	C.C. 370/2018 (EVIDENCE)		shorapur ps <b>Vs</b> Hanamant	
27	C.C. 529/2014 (PLEA)		Shorapur ps <b>Vs</b> Kondoji	
<b>( C.C./0000529/2014)</b> <b>: C.C./0000529/2014</b>				
28	C.C. 207/2013 (HBC)		Devindrappa <b>Vs</b> Sidramayya Puranik	NHC Adv, RK Adv,
<b>( C.C./0000207/2013)</b> <b>: C.C./0000207/2013</b>				
29	C.C. 133/2014 (HBC)		Shorapur PS <b>Vs</b> Hanamant	APP MMH, Adv.
<b>( C.C./0000133/2014)</b> <b>: C.C./0000133/2014</b>				
30	C.C. 298/2014 (HBC)		shorapur ps <b>Vs</b> Mallamma and others	

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31	C.C. 368/2014 (HBC)		Shorapur PS <b>Vs</b> Halleppa	APP  BKD, Adv.
<b>( C.C./0000368/2014)</b>				
<b>: C.C./0000368/2014</b>				
32	C.C. 51/2015 (HBC)		Shorapur ps <b>Vs</b> Jagadish	
33	C.C. 639/2015 (HBC)		Shorapur PS <b>Vs</b> Neelamma	APP  PBK
<b>( C.C./0000639/2015)</b>				
<b>: C.C./0000639/2015</b>				
34	C.C. 570/2015 (HBC)		Shorapur P.S. <b>Vs</b> Nagamma	
35	C.C. 225/2016 (HBC)		shorapur <b>Vs</b> Sangappa and others	
36	C.C. 570/2017 (HBC)		Shorapur P.S. <b>Vs</b> Shekappa @ Chandrashekar	
37	C.C. 217/2018 (HBC)		Shorapur P.S. <b>Vs</b> Hanamanthraya	
38	C.C. 640/2018 (HBC)		Shorapur PS <b>Vs</b> Kashinath	
39	C.C. 358/2018 (HBC)		Shorapur P.S. <b>Vs</b> Siddu	
40	C.C. 373/2018 (HBC)		shorapur ps <b>Vs</b> Hanamantarao	
41	C.C. 232/2019 (HBC)		Bhagya <b>Vs</b> Sanganna	YH
42	C.C. 609/2015 (NBW)		Shorapur P.S. <b>Vs</b> Durgappa	
43	C.C. 560/2020 (NBW)		Shorapur PS <b>Vs</b> Shivappa	APP

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44	C.C. 278/2015 (APPEARANCE)		Shorapur P.S. <b>Vs</b> Hanamappa	
45	P.C.R. 4/2018 (APPEARANCE)		Laxmi <b>Vs</b> Ramappa	
46	P.C.R. 42/2018 (APPEARANCE)		Mamata <b>Vs</b> Ramu @ Ramappa	
47	P.C.R. 29/2019 (APPEARANCE)		Prakash <b>Vs</b> Shrinivas	
48	C.C. 733/2019 (APPEARANCE)		Shorapur PS <b>Vs</b> Shivappa	APP
49	P.C.R. 10/2020 (Sworn statement)		Kalavathi <b>Vs</b> Shantappa	G S Patil
<b>Cases listed below are adjourned due to Covid 19</b>				
50	C.C. 510/2020 (SUMMONS)	<b>12-01-2021</b>	Shorapur police station <b>Vs</b> Manappa	APP
51	P.C.R. 54/2017 (HEARING)	<b>12-01-2021</b>	Smt Mallamma <b>Vs</b> Siddappa	SCM
52	C.C. 332/2014 (EVIDENCE)	<b>12-01-2021</b>	Shorapur PS <b>Vs</b> Ayyappa	APP MMH, Adv.
<b>( C.C./0000332/2014)</b>				
<b>: C.C./0000332/2014</b>				
53	P.C.R. 19/2014 (EVIDENCE)	<b>12-01-2021</b>	Hulagappa <b>Vs</b> Basavaraj	DTB
54	CrI.Misc. 221/2015 (EVIDENCE)	<b>12-01-2021</b>	Earamma @ Bhagyashri <b>Vs</b> Balasangadhar	G S Patil Ramanand kavali

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1	Misc 12/2018 (NOTICE)		Nandamma <b>Vs</b> Basamma	B.H.Killedar
2	O.S. 311/2014 (HEARING)		Hulagamma <b>Vs</b> Rangamma	MH
3	FDP 7/2015 (HEARING)		Kastureppa <b>Vs</b> Sakreppa	GSP Exp
4	O.S. 233/2020 (HEARING) IA/1/2020		Madaraganish <b>Vs</b> Madarasha	Mohammad Hussain
5	O.S. 111/2006 (EVIDENCE)		Mahadevi <b>Vs</b> Basamma	BHK BSP
<b>( O.S./0000111/2006)</b>				
<b>: O.S./0000111/2006</b>				
6	O.S. 29/2012 (EVIDENCE)		Huchchamma <b>Vs</b> Amarappa	MH, Adv. AK, Adv.
<b>( O.S./0000029/2012)</b>				
<b>: O.S./0000029/2012</b>				
7	O.S. 107/2012 (EVIDENCE)		Mallappa <b>Vs</b> Siddappa	AK, Adv. VSJ, Adv.
<b>( O.S./0000107/2012)</b>				
<b>: O.S./0000107/2012</b>				
8	O.S. 175/2012 (EVIDENCE)		Laxmi <b>Vs</b> Devakamma	YH, Adv. VCP, Adv.
<b>( O.S./0000175/2012)</b>				
<b>: O.S./0000175/2012</b>				
9	O.S. 259/2012 (EVIDENCE)		Paramawwa <b>Vs</b> Bheemawwa	BHK SS
<b>( O.S./0000259/2012)</b>				
<b>: O.S./0000259/2012</b>				
10	O.S. 273/2013 (EVIDENCE)		Shantappa <b>Vs</b> Sarsawathemma	

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11	O.S. 375/2013 (EVIDENCE)		Bhagyawant <b>Vs</b> Bhojaraj	DTB, Adv. BSP, Adv
<b>( O.S./0000375/2013)</b> <b>: O.S./0000375/2013</b>				
12	O.S. 135/2014 (EVIDENCE)		Soubhagyamma <b>Vs</b> Sanganna	BSP, Adv. GSP, Adv.
<b>( O.S./0000135/2014)</b> <b>: O.S./0000135/2014</b>				
13	O.S. 301/2014 (EVIDENCE)		Mallamma <b>Vs</b> Bhimanagouda	SVR, Adv. BHK, Adv.
<b>( O.S./0000301/2014)</b> <b>: O.S./0000301/2014</b>				
14	O.S. 369/2014 (EVIDENCE)		Shekappa alliasa Chandrashekar <b>Vs</b> Somashekar	
15	O.S. 25/2015 (EVIDENCE)		Gangamma <b>Vs</b> Iramma	GSP, Adv. BDA, Adv.
<b>( O.S./0000025/2015)</b> <b>: O.S./0000025/2015</b>				
16	O.S. 303/2016 (EVIDENCE)		Rudraswamy <b>Vs</b> Shivayya	DTB, Adv. NSP, Adv.
<b>( O.S./0000303/2016)</b> <b>: O.S./0000303/2016</b>				
17	O.S. 77/2018 (EVIDENCE)		Ayyama <b>Vs</b> Rangappa	BHK SS
18	O.S. 229/2018 (EVIDENCE)		Chandanna <b>Vs</b> Chanappa	
19	O.S. 79/2014 (ARGUMENTS)		Khasimsab <b>Vs</b> Fatima Begum	MH, Adv. D
<b>( O.S./0000079/2014)</b> <b>: O.S./0000079/2014</b>				
20	Misc 3/2011 (EVIDENCE)		Gurulingappa <b>Vs</b> The state	

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**Chidanand Badiger**

**PRL. CIVIL JUDGE AND JMFC**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
21	O.S. 53/2013 (EVIDENCE)		Bassappa <b>Vs</b> Sidramawwa	BKD BHK
22	O.S. 189/2018 (EVIDENCE)		Bailppagouda <b>Vs</b> Ningappa	AK SCG
23	O.S. 147/2011 (ORDERS)		shantabai died through LRs <b>Vs</b> Padmavathi and others	
24	O.S. 55/2011 (written statament)		Tippamma <b>Vs</b> Shankreppa	GSP, Adv. MH, Adv.
<b>( O.S./0000055/2011)</b>				
<b>: O.S./0000055/2011</b>				
25	O.S. 51/2012 (steps)		Basavaraj <b>Vs</b> Nagappa	N.H.C RK, Adv.
<b>( O.S./0000051/2012)</b>				
<b>: O.S./0000051/2012</b>				
26	O.S. 173/2020 (APPEARANCE)		Jatteppa <b>Vs</b> Malappa	Ansur Basavaraj
27	O.S. 31/2020 (AWAIT FINAL REPORT)		Krishnadas <b>Vs</b> Gopal	Desai Bapugouda

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	CrI.Misc. 217/2019 (SUMMONS)		Saliya Parveen <b>Vs</b> Mahaboobsab	VD
2	P.C.R. 21/2020 (HEARING)		Yanakappa <b>Vs</b> Basavaraj	S.B Khaji
3	CrI.Misc. 645/2016 (EVIDENCE)		DEVAMMA <b>Vs</b> GURUDEV	BHK SS CMK,MK
4	C.C. 385/2018 (EVIDENCE)		Kodekal P.S <b>Vs</b> Govardan Guttedar	VS
5	C.C. 691/2018 (EVIDENCE)		Kodekal P.S <b>Vs</b> Prabhu	APP
6	C.C. 437/2018 (EVIDENCE)		Hunsagi PS <b>Vs</b> Jetteppa	VS
7	C.C. 474/2015 (PLEA)		Narayanpoor P.S. <b>Vs</b> Maheboob	APP BHK Adv,
<b>( C.C./0000474/2015)</b>				
<b>: C.C./0000474/2015</b>				
8	C.C. 834/2017 (HBC)		Kodekala P.S. <b>Vs</b> Erannagouda	APP A1 to A2 SS adv,
<b>( C.C./0000834/2017)</b>				
<b>: C.C./0000834/2017</b>				
9	C.C. 325/2018 (HBC)		Narayanapur PS <b>Vs</b> Suresh	APP
10	C.C. 122/2018 (HBC)		Narayanapur PS <b>Vs</b> Maralingappa	APP
11	C.C. 117/2018 (HBC)		Narayanapur P.S <b>Vs</b> Shanmugam	
12	C.C. 722/2018 (HBC)		Kodekal PS <b>Vs</b> krishna	APP
13	C.C. 273/2018 (HBC)		Narayana P.S <b>Vs</b> Motilal	



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14	C.C. 687/2018 (HBC)		Kodekal P.S <b>Vs</b> Adayya	App  SBG

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	O.S. 182/2017 (SUMMONS)		Hulgappa <b>Vs</b> Basalingamma alliasa Sumangala	
2	O.S. 400/2017 (SUMMONS)		Murugemma <b>Vs</b> Shivaputrappa	RK
<b>( O.S./0000400/2017)</b>				
<b>: O.S./0000400/2017</b>				
3	O.S. 24/2018 (SUMMONS)		Anandappa <b>Vs</b> Sangamma	MH MH
4	Misc 2/2019 (SUMMONS) IA/1/2019		Mallikarjun <b>Vs</b> Sugappa	DTB
5	O.S. 66/2019 (SUMMONS)		Devappa <b>Vs</b> Bhimanna	SB
6	O.S. 364/2019 (SUMMONS)		Nabirasool <b>Vs</b> Khadarsab	SMM
7	O.S. 14/2020 (SUMMONS) IA/1/2020		Madiwalappa <b>Vs</b> Mudappa@ Mudiyappa	MAK/CD
8	O.S. 70/2020 (SUMMONS)		Mohammed Sadiq <b>Vs</b> Mohammed Ajmal Hussain	Abdul Jaleel Peshimam
9	O.S. 82/2020 (SUMMONS)		Paramanna <b>Vs</b> Surekha	Shantappa alias Shantagouda mali patil
10	FDP 12/2016 (NOTICE)		Laxmi bai <b>Vs</b> Hanamawwa	SKN
<b>( FDP/0000012/2016)</b>				
<b>: FDP/0000012/2016</b>				
11	O.S. 124/2016 (NOTICE)		Ningamma <b>Vs</b> Mallappa	BKD D1 to 3 CMK adv
<b>( O.S./0000124/2016)</b>				
<b>: O.S./0000124/2016</b>				

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12	EX 2/2017 (NOTICE)		Gurunath Kallayya Math <b>Vs</b> Harischandra Tawaraya Chowan	SSM
<b>( EX/0000002/2017)</b>				
<b>: EX/0000002/2017</b>				
13	FDP 6/2018 (NOTICE)		Manappa <b>Vs</b> Gurappa	US
14	FDP 8/2018 (NOTICE)		Shivamma <b>Vs</b>	BHK
15	O.S. 234/2019 (NOTICE) IA/1/2019		Shilpa <b>Vs</b> Shrishail	GSP
16	FDP 33/2019 (NOTICE)		Amalavva deceased through LRs <b>Vs</b> Manappa	MK
17	FDP 41/2019 (NOTICE)		Rachappa <b>Vs</b> Subbamma	MH
18	FDP 44/2019 (NOTICE)		Malamma <b>Vs</b> Ninganna @ Ningappa	VSJ
19	FDP 45/2019 (NOTICE)		Chandamma <b>Vs</b> Devakkemma	MBM
20	O.S. 38/2020 (NOTICE) IA/1/2020		Shankramma <b>Vs</b> Seetamma	S K Naganoor
21	O.S. 48/2020 (NOTICE) IA/1/2020		Gangamma <b>Vs</b> Rudramma	Manohar kuntoji
22	O.S. 92/2020 (NOTICE) IA/1/2020		Ramawwa <b>Vs</b> Siddappa	Devendra Bevinakatti
23	O.S. 106/2020 (NOTICE) IA/1/2020		Sanna Timmawwa <b>Vs</b> Amaramma	B.H.Killedar
24	FDP 14/2020 (NOTICE)		Manayya <b>Vs</b> Sopayya	Devendra Bevinakatti
25	O.S. 308/2018 (HEARING)		Malkappa <b>Vs</b> Veerbhadra Kumbar	

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26	O.S. 216/2020 (HEARING) IA/1/2020		Dr Baba Saheb Ambedkar Vidyavardhak sangha Shorapur throuhg its president Bhimanna So Tonnappa Bill <b>Vs</b> Commissioner City Municipal Council Shorapur	B.H.Killedar
27	O.S. 26/2018 (LIST OF WITNESS AND DOCUMENTS)		Padmavatibai <b>Vs</b> Mohan Singh	SBB
28	O.S. 86/2019 (LIST OF WITNESS AND DOCUMENTS) IA/1/2019		Bairappa <b>Vs</b> Ramachandrappa	DTB
29	O.S. 316/2011 (EVIDENCE)		Bhimawwa <b>Vs</b> Nandappa	BHK D1 to D4 BDA Adv
<b>( O.S./0000316/2011)</b>				
<b>: O.S./0000316/2011</b>				
30	O.S. 270/2013 (EVIDENCE)		VENKATESH <b>Vs</b> DEVINDRAPP	MK VCP
31	O.S. 334/2013 (EVIDENCE)		Imam bee <b>Vs</b> Bassappa	
32	O.S. 32/2014 (EVIDENCE)		Lakkawwa <b>Vs</b> Shekrappa	NHC Ak
<b>( O.S./0000032/2014)</b>				
<b>: O.S./0000032/2014</b>				
33	O.S. 58/2014 (EVIDENCE)		masum ali <b>Vs</b> allauddin	GSp MH
34	O.S. 148/2014 (EVIDENCE)		Gayappa <b>Vs</b> Smt. Devamma	NHC SB adv
35	O.S. 56/2015 (EVIDENCE)		Shivakumar <b>Vs</b> Dr. Sharnappa	MH, Adv. AK, Adv.
<b>( O.S./0000056/2015)</b>				
<b>: O.S./0000056/2015</b>				

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36	O.S. 30/2016 (EVIDENCE)		Jayarao <b>Vs</b> Prasadareddy	RSN BSP
<b>( O.S./0000030/2016)</b>				
<b>: O.S./0000030/2016</b>				
37	O.S. 236/2016 (EVIDENCE)		Laxmi <b>Vs</b> Ramabai	MH D2, D3 advocate for SA. D4 for SMP
38	O.S. 188/2017 (EVIDENCE)		Smt. Mallamma <b>Vs</b> Siddappa	CMK ABP
<b>( O.S./0000188/2017)</b>				
<b>: O.S./0000188/2017</b>				
39	O.S. 166/2018 (EVIDENCE)		Rangamma <b>Vs</b> Neelamma	Rk D2. DHJ
40	O.S. 140/2018 (EVIDENCE)		Ningappa <b>Vs</b> Umesh	
41	O.S. 248/2018 (EVIDENCE)		Malappa <b>Vs</b> Parmanna alliasa Parmannagouda	
42	O.S. 264/2018 (EVIDENCE)		Rangawwa <b>Vs</b> Gouramma	
43	O.S. 276/2018 (EVIDENCE)		Bhimappa <b>Vs</b> Honnappa	
44	O.S. 284/2018 (EVIDENCE)		Govinda <b>Vs</b> Shanthilal	CMK BHK
45	O.S. 300/2018 (EVIDENCE)		Smt. Shantibai <b>Vs</b> Vijayalaxmi @ Vijaya	NHC
46	O.S. 312/2018 (EVIDENCE)		Hanmantha <b>Vs</b> Malappa	
47	O.S. 314/2018 (EVIDENCE)		Paramanandh <b>Vs</b> Ningappa	GSP

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48	O.S. 336/2018 (EVIDENCE)		Hanamanthi <b>Vs</b> Hayyalappa	
49	O.S. 10/2019 (EVIDENCE) IA/1/2019 IA/2/2019		Neelawwa <b>Vs</b> The Executive Eng KBJNL Hunasagi	BKD
50	O.S. 50/2019 (EVIDENCE) IA/1/2019 IA/2/2019		Harish <b>Vs</b> Kamalakshi	GK
51	O.S. 52/2019 (EVIDENCE) IA/1/2019 IA/2/2019		Sidramappa <b>Vs</b> Manoji	MH
52	Misc 4/2019 (EVIDENCE)		Shivashankreppa <b>Vs</b> Shashikala	MH
53	O.S. 62/2019 (EVIDENCE) IA/1/2019		Ananda <b>Vs</b> Mallappa	BHK
54	O.S. 64/2019 (EVIDENCE) IA/1/2019 IA/2/2019		Manappa <b>Vs</b> Sakreppa	BKD
55	O.S. 72/2019 (EVIDENCE)		Govindraj <b>Vs</b> Rayamma	VSB
56	O.S. 78/2019 (EVIDENCE) IA/1/2019		Mallikarjun <b>Vs</b> The Chief Officer TMC kembhavi	BHK
57	O.S. 110/2019 (EVIDENCE) IA/1/2019		Shankaragouda <b>Vs</b> Shabbir Ahmad	TG
58	O.S. 126/2019 (EVIDENCE)		Ningappa <b>Vs</b> Subhas	NHC
59	O.S. 200/2019 (EVIDENCE) IA/1/2019		Shankrappa <b>Vs</b> Manappa	NHC
60	O.S. 222/2019 (EVIDENCE)		Paramawwa <b>Vs</b> Gudadappa	BHK

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61	O.S. 40/2020 (EVIDENCE)		Lalita <b>Vs</b> Sharanappa	S K Naganoor
62	O.S. 166/2020 (EVIDENCE)		Kamalabai <b>Vs</b> Sharanappa	S K Naganoor
63	O.S. 52/2013 (EVIDENCE)		Gulam Nabi <b>Vs</b> Abdul Karim	BK AK
<b>( O.S./0000052/2013)</b>				
<b>: O.S./0000052/2013</b>				
64	O.S. 34/2014 (JUDGEMENT)		Narayan <b>Vs</b> Yankappa @ Venkatesh	BHK, Adv. AK, Adv.
<b>( O.S./0000034/2014)</b>				
<b>: O.S./0000034/2014</b>				
65	O.S. 114/2019 (written statament) IA/1/2019		Bassamma <b>Vs</b> DC Yadagir	DTB
66	O.S. 12/2018 (amended plaint)		SAJJID BABU <b>Vs</b> SAIFULLA	MH VSJ

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